Annexure-4

Bliss Villa (Delhi) Private Limited

Date of commencement of CIRP : 11.08.2026

List of Creditors (Version 3.0) drawn as on: 10.11.2026

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)

(Amount in ₹)

Sl.No	Name of Creditor	Type of claim	Details of claim received		Details of claim Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claimed admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	J.C. Flowers Assets Reconstruction Private Limited (acting in its capacity as Trustee of JCF ARC Trust 2024-25/33)	Loan Facility	25.08.2026	₹ 5,74,27,28,819	₹ 5,49,20,52,477	Unsecured	₹ 5,49,20,52,477	No	100%	₹ -	₹ -	₹ 25,06,76,342	₹ -	
	Total			**₹ 5,74,27,28,819**	**₹ 5,49,20,52,477**	**-**	**₹ 5,49,20,52,477**	**-**	**100%**	**₹ -**	**₹ -**	**₹ 25,06,76,342**	**₹ -**	

Notes	
1	The amount of claims has been admitted based on the documents submitted by the claimant, as the books of accounts of the Corporate Debtor as on the Insolvency Commencement Date are not yet available.
2	The amount of claim admitted may undergo revision in accordance with Regulation 14(2) of the CIRP Regulations, 2016, in case any additional information or documents come to the notice of the RP, as the case may be.